

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 06/73(4)/Chd/2016

Tavjot Singh

...Petitioner.

Versus


M/s Hind Motors India Ltd.


...Respondent.

Present: Mr. Ashok Sachdeva, Authorised Representative
on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company.

Same order as in Company Petition No.01/73(4)/Chd/2016. Copy
of the order be enclosed.


(Justice R P Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

January 31, 2017
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